

In the Court of the Principal District Judge, Madurai.

Present : Tmt.A. Nazeema Banu, B.A., L.L.M.,

Principal District Judge, Madurai.

Friday, this the 21st day of August -2020.

CrI.M.P.No.3766/2020

Thangeswaran,S/o.Thangaraj

... Petitioner/Accused.

Vs

State through the Inspector of Police,

Perungudi,P.S. Cr.No.1133/2020

... Respondent/Complainant.

This petition taken up today for hearing at request through e.mail/ e.petition and after hearing the arguments of Thiru.C.Karthikeya, Advocate for the petitioner and of Thiru.M. Tamil Chelvan, the Public Prosecutor for the state over conference call, this court passed the following

Order

1. Bail application u/s. 439 of Cr.p.c.
2. The offences alleged are U/s. 341, 294(b), 342, 307 and 506(i) of IPC.
3. Heard.

4. Considered the argument of the both sides. The learned counsel for the petitioner would submit that the respondent police has registered a case against accused in Cr.No.1133/2020 U/Sec. 341, 294(b), 342, 307 and 506(i) of IPC.. The date of occurrence was on 8.8.2020. Totally 4 accused in this case. This is a case and a case in counter. In counter case, the one of the accused in this case .No.3703/2020 has also sustained injury. Already co-accused have been enlarged on bail. The injured discharged from the hospital. He prays to grant bail to the petitioner.

5. The learned Public Prosecutor while advancing his argument has submitted that totally there are 4 accused in this case. The petitioner is arrayed as A3. The accused assaulted the defacto complainant with aruval. The petitioner is involved in 16 previous cases and he raised strong objections in granting bail to the petitioner. Therefore, considering the strong objections raised by the public prosecutor and the previous antecedents of the petitioner, this court is not inclined to grant bail to the petitioner at this stage , accordingly the petition is dismissed.

6. In the result, the bail petition is dismissed.

Pronounced by me in Camp Court on the 21st day of August -2020.

Sd/- A.Nazeema Banu

Principal District Judge, Madurai

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1. The Judicial Magistrate concerned